Government has given assistance to the tune of Rs. 46 crores, and then plan assistance has been given. As far as the finances are available, the Government is doing its best to push through these schemes, and some of these schemes have been pushed through. Certainly, there is a difficulty for finances. But Calcutta is getting, if I may respectfully say, better attention than many other cities, though Government would like to do more.

SHRI KALYAN ROY : This is what Mr. Shah Nawaz Khan said some time back. The World Bank is giving Rs. 26 crores, and I have been told that the World Bank is now discussing to give an additional loan of Rs. 50 crores. In view of this, I would like to know whether the Government of India is reducing its share. That is number one. Number two : Is it a fact that the World Bi'nk loan is based on the terms and conditions that it will; not be used either for land acquisition or for administration ? In other words, their money will be utilised for only one-third of the extent of the schemes.

SHRI H.K.L. BHAGAT : Sir, so far as this World Bank loan assistance is concerned. I might point out for the information of the hon. Member, that it also forms part of the overall Plan assistance. It is not something which is separate. The entire resources of the country, including the resources which are available from outside, are taken together collectively, and then the schemes are drawn up. The World Bank loan so far covered 44 schemes. Recently, the CMDA has proposed an outlay of about Rs. 205 crores. As I said, the matter is under discussion with the of Ministry Finance The Central Government to the best of its capacity is trying to help these projects.

SHRI KALYAN ROY : Is it a fact that, after the Rs. 26 crores loan, the World Bank has committed to give an additional loan of Rs. 50 crores ? How far it will be utilised for development ? And how far will it be utilised for administration ?

SHRI H.K.L. BHAGAT : As I have already submitted, the entire matter is yet not finalised. It is under discussion.

^TT86. [The questioner (Slid Janardhuna Reddy) was absent. Fur answer, ride cols. 37-38 infra.]

Change in Functioning of the Sahitya Akadcmi

1X7. SHRI SHRIKANT VERMA : Will the Minister of EDUCATION. SOCIAL WELFARE AND CULTURE be pleased to state whether in the light of the Khosla Committee report, Government propose to make changes in the composition and functioning of the Sahitya Akademi?

THE DEPUTY MINISIER IN THE MINISTRY OF EDUCATION AND SO-CIAL WELFARE AND IN THE DE-PARTMENT OF CULTURE (SHRI DP. YADAV) : The Government communicated to the Sahitya Akademi the report of the Khosla Committee. The Gen.'ial Council of the Akademi at its meeting held on 26-2-75 decided to retain the old Constitution excepting a minor change relating to the representative of the Government of India on the General Council. As per the existing Constitution bf the Akademi. Government have no power to issue a directive in the matter.

श्री श्रीकान्त वर्मा : सभाषति महोदय जब यह कमेटी बनी थी उस समय हमारे वर्तमान जिक्ता मंत्री प्रो० नरुल हमन एक संसद सदस्य वे ग्रौर उस समिति के सदस्य थे खोसला कमेटी के ग्रौर यह कमेटी दोनों सदनों की इच्छा से बनी थी ग्रौर उसने बहुत सखत निर्णय लिये और बहुत सी सिफारिशें भी की स्रीर साफ-साफ कहा कि इसका स्वरूप बदलना चाहिये । लेकिन यह बढे आव्चयं की बात है कि शिक्षा मंत्री महोदय जो कि खद इस कमेंटी के सदस्य थे, अपने को इतना असफल ग्रनभव करते हैं को क्या हम यह मान लें कि संसद नियक्त किसी भी कमेटी की वारा

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सिफारिणों को केवल इसलिये इंप्लीमेंट नहीं किया जायेंगा क्योंकि सरकार यह मानती है कि घाटोनोमस बाडीज हैं । अगर ऐसा है तो सर-कार की इन समितियों या इन अकादमियों की आटोनीनामी को खत्म करके खद अपने अधिकार में लेना चाहिये ताकि यह हिप्पोर्क्सी खत्म हो कि इनको स्वतन्वता प्राप्त है । इनको कोई स्वतन्त्रता प्राप्त नहीं है. जो सरकारी अफसर चाहते हैं वह कराते हैं और इस रिपोर्ट में साफ-साफ लिखा है कि-That the Government should stop the practice of nominating civil servants in the name of writers. Sir, I would like to know whether the Government would stop this practice of creating some sort of an anomaly leading to the hypocrisy of writers. Secondly, Sir, I would like to know whether on Government has any intention of asking the Sahitya Akademi to stop publishing books as this is duplication. The Nation book Trust is also publishing books and the Sahitya Akademi is also publishing books and none is selling books. The Sahitya Akademi has a very limited budget and it should stop publishing books. I want to know whether the hon. Minister would take some action and ask the Akademi to stop publishing books.

PROF. S. NURUL HASAN : Sir, I have a little bit of a difficulty in understanding the significance.

श्रीमती विद्यावती चतुर्वेदी:हिन्दी में सवाल था, जवाब भी हिन्दी में होना चाहिये ।

MR. CHAIRMAN : You have started in English, you can speak in English.

श्री प्रकाशवीर शास्त्री: ग्रंग्रेजी में सवाल था।

MR. CHAIRMAN : It was mixed.

PROF. S. NURUL HASAN : Sir, Ihe difficulty arises because the hon. Member would not like the Government to be represented by civil servants and at the same time, the hon. Member rightly holds the Government responsible for not implementing the wishes of the Committee. Now the distinguished writers can take,

view that they do not like any interference. The present Constitution, as my colleague has just now pointed out, has not given to the Government the power to issue a directive and the hon. House would tecall that one of the reasons why the Government have come forward with a proposal to have a Bill passed called the Central and Other Societies (Regulation) Bill, is to see that the responsibility of the Government to Parliament is discharged. Now, Sir, this Bill is before the Joint Corrmittee of the two Housese of Parliament. I would like-even though I am no longer a Member of this Committee as the House has been pleased to accept my resignation from this Committee- the hon. Members of this Committee who are applying their mind to this problem and who have taken the trouble of going into the depth of the whole problem to come forward with their report early. I think yesterday or day before yesterday only the House has extended the time of the Committee for the submission of its report. When the report is received and the Bill is approved by the Government then only it would be possible for the Government to issue, if it is considered necessary, a directive. In the present situation all that we would do was to submit the entire report to the General Council. We had one course left open to us and that was that we could stop giving grants to the Committee or to the Akademi. But, I am sure, the House would not wish the Government to take a step like that and you do not cut oft' an important limb of your body if you think that some minor surgery is needed somewhere.

SHRI SHRIKANT VERMA : My second question has not been replied to. Whether the Sahitya Akademi would stop publishing books.

श्री डी पी॰ यादव :पिछले दो सालों के दौरान मंत्रालय ने यह प्रयास किया है कि साहित्य प्रकादमी और नेशनल बुक ट्रस्ट की पुस्तकें और दूसरी जो हमारी पुस्तके हैं उनकी बिकी हो। इस दिणा में काफी अच्छी प्रगति हई है ।

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श्वी श्रीकान्त वर्मा: मैंने जो सवाल पूछा था वह यह है-

my question was ainerent ana tne answer is different. I said that the Khosla Committee had clearly written that the Aka-demi should be discouraged to publish books especially the translation of foreign books. I asked this question and not whether the books were selling and how the Government was going to promote the sale of books.

श्वी डी॰ पी॰ यादव : इसी का मैंने उत्तर दिया है कि पिछने दो सालों के दौरान जो को-आर्डिनेणन कमेटी बनी है उसमें नेणनल बुक ट्रस्ट, साहित्य अकादमी जो पब्लिकेणन डिविजन एक साथ बैठ कर काम कर रहे हैं ।

श्वी जगवीश जोशी : श्रीमन्, मंत्री महोदय यह बताने की रूपा करें कि साहित्य ध्रकादमी में कितने और कौन-कौन सदस्य हैं, सरकार के ढारा कितने नामजद व्यक्ति हैं और वे सरकारी औहदों में कहां-कहां काम करते हैं ? इसके अलावा सरकार जिन व्यक्तियों को ग्रकादमी में नामजद करती है वह किस मापदंड के आधार पर होता है, यह मैं जानना चाहता हूं।

MR. CHAIRMAN : He can pass it on to him.

श्री डी॰ पी॰ यादव : सभापति जी, माननीय सदस्य ने जो पूछा है कि कौन-कौन सदस्य हैं यह मेरे पास नहीं है । अगर माननीय सदस्य चाहेंगे तो मैं उनके पास भेज दूंगा । उसमें सारा विवरण है कि किन-किन व्यक्तियों का और कैसे चयन किया जाता है ।

श्री जगवीश जोशी : किन-किन को आपने नामजद किया है, यह मैंने पूछा था ।

श्वी डी॰ पी॰ यादव : मैंने ग्रभी बताया कि सदस्यों के नाम मेरी फाइल में नहीं हैं । वह, जगर माननीय सदस्य चाहेंगे तो उनको भेज दिये जायेंगे ।

Supply of Seeds by (be Cooperative Seed Stores

*188. SHRI BHANU PRATAP SINGH : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state-

(a) whether Government are aware that the Cooperative Seed Stores in U.P. are distributing seeds in flagrant violation of the Seeds Act; and

(b) if so, what steps Government propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHIB P. SHINDE) : (a) and (b) Detailed information has been called for from the Govern-I ment of U.P. which is awaited. Information has been called for from the Govern-on the Table of the Sabha.

SHRI BHANU PRATAP SINGH : Will I this question be taken up again when the 1 hon. Minister receives information from j the U. P. Government ?

MR. CHAIRMAN : The procedure will be followed.

Report of High Powered Committee on Unauthorized Colonies in Delhi

*189. SHRI JAGJIT SINGH ANAND :

DR. Z. A. AHMAD : SHRI YOGENDRA SHARMA :t SHRIMATI LAKSHMI KUMARI CHUNDAWAT :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Report of the High Powered Committee appointed to look into the question of regularisation of unauthorised colonies in Delhi has been examined by Government;

tThe question was actually asked on the floor of the House by Shri Yogendra Sharma.